

बैठे हुए हैं। ये क्यों डर रहे हैं? आप का ग्रांड
एलायंस आपको मुबारक हो।

May, 1970. [*Placed in Library.*
See No. LT-4563/70.]

NOTIFICATION UNDER PASSPORTS
ACT

13.08 hrs.

PAPERS LAID ON THE TABLE

NAVY (PENSION) SECOND
AMENDMENT REGULATIONS

THE MINISTER OF DEFENCE
(SHRI JAGJIWAN RAM) : I beg to lay
on the Table a copy of the Navy (Pension)
Second Amendment Regulations, 1970
(Hindi and English versions) published in
Notification No. S.R.O. 457 in Gazette of
India dated the 21st November, 1970, under
section 185 of the Navy Act, 1957.
[*Placed in Library.* See No. LT-4554/
70].

NOTIFICATION UNDER FOOD
ADULTERATION ACT AND
REPORT OF INDIAN
DELEGATION TO
WORLD HEALTH
ASSEMBLY

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING AND WORKS, HOUSING
AND URBAN DEVELOPMENT (SHRI
B. S. MURTHY) : I beg to lay on the
Table:

- (1) A copy of the Prevention of Food
Adulteration (Amendment) Rules,
1970 (Hindi and English versions)
published in notification No.
G.S.R. 1809 in Gazette of India
dated the 24th October, 1970,
under sub-section (2) of section
23 of the Prevention of Food
Adulteration Act, 1954. [*Placed
in Library.* See No. LT-4558/70].
- (2) A copy of the Report of the
Indian Delegation to the Twenty-
third World Health Assembly
held at Geneva, from 5th to 23rd

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) : I beg
to lay on the Table a copy of Notification
No. G.S.R. 1797 (Hindi and English ver-
sions) published in Gazette of India dated
the 17th October, 1970 making certain
amendments to Notification No. G.S.R. 867
dated the 24th May, 1967, under sub-sec-
tion (3) of section 24 of the Passports
Act, 1967. [*Placed in Library.* See No.
LT-4564/70].

13.9 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha :

'I am directed to inform the Lok
Sabha that the Rajya Sabha at its
sitting held on Thursday, the 3rd
December, 1970, adopted the follow-
motioning in regard to the Joint
Committee of the Houses on amend-
ments to election law :-

"That this House concurs in
the recommendation of the Lok
Sabha that the Rajya Sabha do
join in the Joint Committee
of the Houses to consider the
question of amendment to
election law and authorises the
Chairman to nominate seven
members to serve on the said
Joint Committee."

2. I am further to inform the Lok
Sabha that in pursuance of the above
motion, the Chairman has nominated the
following members to the said Joint
Committee :-

1. Shri Lal K. Advani